

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C R I M I N A L A P P E A L N O (s) . 8 2 O F 2 0 0 2

H A R I P R A S A D C H H A P O L I A (D E A D)

Appellant (s)

V E R S U S

U N I O N O F I N D I A , O R I S S A

Respondent(s)

(With appln(s) for substitution for bringing Lrs. of appellants on record and c/delay in filing substitution appln. and with office report)

Date: 1 7 / 0 6 / 2 0 0 8 This Appeal was called on for hearing today.

C O R A M :

H O N ' B L E D r . J U S T I C E A R I J I T P A S A Y A T

H O N ' B L E M R . J U S T I C E G . S . S I N G H V I

(Vacation Bench)

For Appellant(s)

Mr. V.K. Monga, Adv.(N. P)

For Respondent(s)

Mr. P. P . Malhotra, A S G

Mr. Vika s Shar m a , Adv.

Mr. B.V. Bal a r a m Das, Adv.

UPON hearing counsel the Court made the following

O R D E R

None appears for the appellant.

An application has been filed being Cr1.M P No. 6 5 4 0 / 0 8 to bring on record the legal representatives of the deceased appellant.

None appeared when the matter was called.

Heard Additional Solicitor General.

Judgment reserved.

(Ganga Thak u r)
P S to Registrar

(Anand Singh)
Court Master